

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:5775
ANSWERED ON:30.04.2010
SMUGGLING IN INDO NEPAL BORDER
Mandal Shri Mangani Lal;Singh Shri Bhola

Will the Minister of FINANCE be pleased to state:

- (a) the details of border customs posts manned by customs officials along the Indo- Nepal border;
- (b) the year-wise location-wise/commissionerate-wise cases of smuggling in the area brought light by the Customs and Central Excise Department during the last three years;
- (c) whether the local people had caught nine trucks loaded with smuggled goods which had evaded the sight of Customs Department during the recent time in Madhubani district of Bihar;
- (d) if so, the action taken in this regard; and
- (e) the details of assessment of the performance of Customs Department in the area made by the Union Government, if any, during the recent time alongwith action taken or proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S.PALANIMANICKAM)

- (a) The details are placed as `Annexure-I`.
- (b) The year-wise and Commissionerate wise details of cases booked are placed as `Annexure-II`
- (c)&(d) On 06-03-2010 nine trucks loaded with Betel Nut contained in 2140 bags coming from Laukaha exit and entry point of Indo-Nepal Border were seized by the Phulparas Police (Madhubani) who registered a case under Section 414/34 I.P.C. Two persons were also arrested in this connection by Police. The mater is being dealt by State Police and is also subjudice.
- (e) There is a performance evaluation system through the mechanism of a Monthly Report. There is also a system of periodic inspection of field formations by the supervisory officers and also by the Directorate General of Inspection. Over and above, trend of smuggling along the Indo-Nepal Border is invariably reviewed by the Directorate of Revenue Intelligence.